

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated .. 1.8.05 ..

Registration No. ... CCP.36/05 ..

..... P.V.L. Srinivasachary .. Applicant (s)

VERSUS

..... A.K. Mishra .. Respondent (s)

A copy of the ORDER dated 22.7.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

27.7.2005

Shri B.P. Rao, counsel for the applicant.

The learned counsel for the applicant submits that the direction given by the Tribunal on 3.2.2005 in OA No.118/05 has been complied with by the respondents. Therefore, ~~xxx~~ the present CCP No.36/05 has become infructuous. Accordingly, the aforesaid CCP is dismissed as infructuous.

istrar (J)

Sd/-

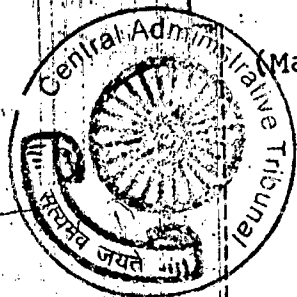
(Madan Mohan)

J M

Sd/-

(M.P. Singh)

V C



सत्य प्रतिलिपि

GRPR-119-C

Shri B.P. Rao
Advocate
Durg C.C.

उप रजिस्ट्रार
DY. REGISTRAR
केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच, जबलपुर
JABALPUR BENCH, JABALPUR